

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 4476
(TO BE ANSWERED ON 22.03.2018)**

LOBBYING IN TENDER PROCESS OF PRASAR BHARATI

4476. SHRIMATI RITI PATHAK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is aware of lobbying in the tender process of Prasar Bharati during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether such cases of lobbying have been reported in Doordarshan during the aforesaid period;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government to keep the bidding process in Prasar Bharati and Doordarshan corruption free?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING**

{COL RAJYAVARDHAN RATHORE (Retd.)}

(a) to (e) Prasar Bharati has informed that no such lobbying has been observed in this regard. E-Tendering system has been already implemented by All India Radio (AIR) Directorate for corruption-free tendering process. General Financial Rules (GFR) are strictly followed in dealing with all bidding processes.

As per Prasar Bharati, Doordarshan is also adopting a fair and transparent system for tendering process for procurement of goods and services, by following the rules & procedures based on the guidelines given in the Directorate General of Supplies & Disposals (DGS&D) Manual, GFR, Central Vigilance Commission (CVC) guidelines etc. Since July 2014, tenders are invited through e-procurement mode, as per the directions of the Ministry of Finance. No instances of lobbying have come to the notice of Doordarshan during the last three years and the current year.

For wider publicity, e-NIT (electronic-Notice Inviting Tender) is published in leading Newspapers with all the requisite details through Directorate of Advertising and Visual Publicity (DAVP) and Indian Trade Journal. Besides, to ensure global publicity, a copy of e-NIT is forwarded to Indian embassies abroad and foreign Embassies in India. e-NIT is also made available on the Doordarshan website www.ddindia.gov.in, Tenderwizard.com/PB and Central Procurement Portal.

For complex tenders involving Supply, Installation, Testing & Commissioning, Pre-bid meeting with the prospective bidders is held for clarifying their queries, if any, before submission of their bid. All amendments and clarifications related to tender enquiry are made available on website www.ddindia.gov.in, Tenderwizard.com/PB and Central Procurement Portal to maintain total transparency. In addition to this, Prasar Bharati has appointed Independent External Monitors (IEM) to monitor high value (Rs. 2 crore & above) tenders.
